

MEGHALAYA LEGISLATIVE ASSEMBLY

.....
LIST OF BUSINESS

BUDGET SESSION
FRIDAY, MARCH 16TH 2012.

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GOVERNMENT BUSINESS

1. Questions.
2. Voting on Supplementary Demands.
3. (a) DR. MUKUL SANGMA, Chief Minister in-charge Taxation to beg leave to introduce the Meghalaya Value Added Tax (Amendment) Bill, 2012.

(b) If leave be granted to introduce the Bill.
4. (a) DR. MUKUL SANGMA, Chief Minister in-charge Taxation to beg leave to introduce the Meghalaya Professions, Trades, Callings and Employments Taxation (Amendment) Bill, 2012.

(b) If leave be granted to introduce the Bill.
5. Shri H.D.R. LYNGDOH, Minister in-charge Home (Police) to beg leave to introduce the Meghalaya Fire and Emergency Services Bill, 2012.

(b) If leave be granted to introduce the Bill.
6. Prof. R.C. LALOO, Minister in-charge Education to lay a Statement regarding Starred Question No.44 replied on 14-3-12.

Shillong:
The 15th March, 2012.

H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.